

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 540/252/ND/18

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2018**

NAME OF THE COMPANY: B.R. Buildhome Pvt. Ltd.

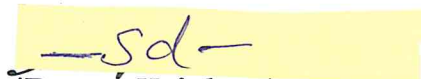
SECTION OF THE COMPANIES ACT: 252

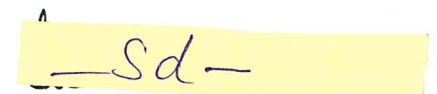
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present: Mr. Anurag Nirbhaya, CA for the Petitioner
Mr. Puneet Rai, Jr. Standing Counsel for IT Dept.
Ms. Kusum Yadav, Company Prosecutor, ROC**

ORDER

Request for an adjournment is being made on behalf of the Appellant. At his request, adjourned to 5th September, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**